

**OFFICE OF THE MUNSIFF/JUDICIAL MAGISTRATE 1ST CLASS,
BILLAWAR**

Details of Accused Persons who are proceeded u/s 512 Cr.P.C.

1. Sadiq Ahmed (accused no. 3) in case F.I.R No. 91/2013 u/Ss 429/188 RPC, 3PC Act & 207,3/181 MV Act P/S Billawar.

**OFFICE OF THE ADDITIONAL SPECIAL MOBILE MAGISTRATE,
BILLAWAR**

Details of Accused Persons who are proceeded u/s 512 Cr.P.C.

1. State Vs Fareed Ahmed in case F.I.R No. 23/2014 u/Ss 452/323 RPC P/S Billawar.
Robkar Vs Liaquat Ali in case 23/2014.
2. State Vs Fareed Ahmed in case F.I.R No. 30/2011 u/Ss 354/452 RPC P/S Billawar.
Robkar Vs Mohd. Kalu in case F.I.R No. 30/2011.

